

**BEFORE THE ADJUDICATING OFFICER
SECURITIES AND EXCHANGE BOARD OF INDIA
CORRIGENDUM**

**CORRIGENDUM
TO
[ADJUDICATION ORDER Ref No. ORDER/AN/AK/2023-24/30166]**

1. Whereas, an Adjudication Order No. ORDER/AN/AK/2023-24/30166 (hereinafter referred to as 'order') has been passed in the matter of Examination of complaint against Heet Manish Bapna alias Heet Manish Bafna (Proprietor of Standard Chartists).
2. The PAN of the Noticee captured in the said order at page 1, has been inadvertently mentioned as "ACYPG9384P", instead of "EWEPB1991R".
3. Accordingly, the PAN in the said order appearing at Page 1, shall be read as "EWEPB1991R".
4. The order bearing order No. Order/AN/AK/2023-24/30166, shall always be read with this 'Corrigendum' and other contents of the order shall remain unchanged.
5. A copy of this Corrigendum shall be served upon the Noticee, and also to the Securities and Exchange Board of India.

**DATE: June 28, 2024
PLACE: MUMBAI**



W. H. A.
**AMAR NAVLANI
ADJUDICATING OFFICER**